

stated earlier, a quick identification was conducted in 1981 of those districts where no large-scale or medium-scale industry was located. They were all included in the list of no-industry districts. But still many suggestions were coming for making the scheme more attractive and more effective for dispersal of industries in the backward areas. That is the reason why an inter-ministerial committee has been constituted and this committee is expected to submit its report to the Government by the end of the year.

#### Development of Bombay Off-shore Project

\*109. SHRI SHARAD DIGHE : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have decided that the Oil and Natural Gas Commission should undertake further phase of development of Bombay Off-shore project and have requested State Government to make available 225 hectares of land for processing plant and 125 hectares of land for green belt as per Department of Environment stipulations; and

(b) if so, the progress made so far ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b). ONGC had prepared a scheme for integrated development of Western Off-shore including Bombay High region which envisaged among other things setting up of a second oil and gas terminal south of Uran.

At the request of ONGC Maharashtra Government had surveyed a number of sites and suggested a site at Usar in Distt. Raigarh. Further action would be taken when adequate funds become available for the project.

SHRI SHARAD DIGHE : Sir, this proposal to undertake further phase of Development of Bombay Off-shore project and to set up a second oil and gas terminal south of Uran has been pending for a long time. The Oil and Natural Gas Commission first struck oil in Bombay High in early 1974 and started its commercial production in May 1975. About 10 million tonnes per annum of crude oil was initially being explored and it was gradually to be increased to 20 million tonnes per annum by the end of 1984-85. Corres-

pondingly, the production of associated gas which was initially estimated to be 4 million cubic metres per day was expected to be increased to about 8 to 9 million cubic metres per day by the year 1984-85. The place has already been identified by the Maharashtra Government, and the Maharashtra Government has informed about it by their letter dated 14th January 1984, that is, as far back as 1984. My question is: How long it will now take further to provide funds for the scheme ?

SHRI NAWAL KISHORE SHARMA : It is a fact that the Chief Secretary of Maharashtra Government by his letter dated 14th January 1984 informed the Secretary (Petroleum) about the availability of the land. But this project required Rs. 2,512 crores and this has to be in two phases. As the Hon. Member is aware, we are facing constraint of resources, and in view of the constraint of resources till the Seventh Plan allocation is finalised, it would be difficult for me to say when this project would come.

SHRI SHARAD DIGHE : I would like to know whether the Government of India has given its approval to the site at Usar in Raigarh district, which has been proposed by the Government of Maharashtra for this purpose.

SHRI NAWAL KISHORE SHARMA : It is true that we have given the approval.

#### Funds for Exploration and Production of Petroleum Products

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\*110. SHRI DHARAM PAL SINGH MALIK :  
SHRI BANWARI LAL PUROHIT :

Will the Minister of PETROLEUM be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the 'Hindustan Times' dated 21 June, 1985 under the heading "Oil Ministry starved of funds";

(b) if so, what are the facts;

(c) how far it will affect the exploration and production of petroleum products in the country; and